

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

ORIGINAL APPLICATION NO. 060/00428/2017

Chandigarh, this the 14th day of May, 2018

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Khushi Ram son of Sh. Mithan Lal age 54 years working as Upper Division Clerk (UDC), Government Medical Store Depot, Karnal Haryana.(Group C).

....APPLICANT

(Argued by: Shri K.B. Sharma, Advocate proxy for Mr. D.R. Sharma , Advocate)

VERSUS

1. Union of India through Secretary, Ministry of Health and Family Welfare, New Delhi.
2. The Director General, Directorate General of Health Services, Opp. Telephone Exchange, Karnal-132001.
3. The Chief Medical Officer (NFSG), Government Medical Stores Depot, Post Box No.8, Karnal-132001.
4. The Senior Chief Medical Officer (SAG), Government Medical Stores Depot, Post Box No. Karnal-132001.

....RESPONDENTS

(By Advocate: Shri K.K. Thakur)

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

After arguing for some time, the learned counsel for applicant seeks permission to withdraw the instant Original Application(O.A.), with liberty to file fresh one, on the same cause of action, with better particulars.

The O.A. is, therefore, dismissed as withdrawn, with liberty as prayed for.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 14.05.2018

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